## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 592/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Industrial X-Ray & Allied Radiographers (I) Pvt. Ltd. V/s.

Truefit Engineering Co. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

55. Shriknishna Adv. for
Surgawan84. Pertions
(RMP LEGAL)

52. Dehwi86 Adv for
M-s. Dehlvi Defendant

## ORDER TCP 592/I&BC/NCLT/MB/MAH/2017

- Learned Representative from the side of the Respondent is present and stated that a reply on receiving the requisite Form is submitted before the NCLT Registry.
- 2. To be circulated to the Petitioner.
- Matter is now listed for hearing on 23.08.2017 at 2.30 p.m.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) Date: 04.08.2017. Sd/-

M.K. Shrawat Member (Judicial)

(No folder)